

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

E.A. No. 10 of 2024 & M. A. No. 29 of 2024

IN

O.A. No. 391/ 2022

IN THE MATTER OF:

Brigadier Paramjit Singh & Ors.

..... Applicants

Versus

State of Haryana & Ors.

.... Respondents

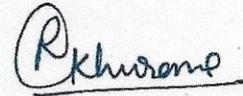
INDEX

S. No.	Particulars	Page No.
1.	Reply on behalf of Respondent No. 4 – Gurugram Metropolitan Development Authority	02-05
2.	Annexure-R-4/1: Communications between GMDA and M/s Max Insurance	06-07
3.	Annexure-R-4/2: Progress Report by GMDA	08-20
4.	Annexure-R-4/3: Communications between GMDA and Rotary Club, Gurugram	21-23

Filed By:

Date: 30.04.2024

Place: New Delhi



Rahul Khurana, Advocate
Counsel for Respondent no.4

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
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Brigadier Paramjit Singh & Ors.

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....Respondents

REPLY ON BEHALF OF RESPONDENT No. 4 i.e.
GURUGRAM METROPOLITAN DEVELOPMENT
AUTHORITY

MOST RESPECTFULLY SHOWETH:

1. That present reply is being submitted that Subhash Chander Yadav, Additional CEO, Urban Environment, Gurugram Metropolitan Development Authority (GMDA) dealing with the aspect of rejuvenation of water body at Silokara village. It is humbly submitted that liberty is being craved to file additional reply as and when need arise, with the permission of this Hon'ble Tribunal.
2. That CSR partners/NGOs often approach GMDA to provide space for execution of activities related to environment conservation in the city of Gurugram e.g. restoration and conservation of waterbodies, creeks, drains, carrying out plantations etc. GMDA has been executing various activities related to restoration and conservation of waterbodies,

creeks, drains, carrying out plantations etc. through NGOs/CSR partners under their CSR initiatives e.g. Sikaknderpur waterbody, Wazirabad waterbody, Badshahpur drain, Jharsa Pond, creation of Urban Forest, development and maintenance of greenbelts, Creek-1, Creek-4 etc. GMDA is executing various projects for conservation of water, recharge of ground water and utilisation of treated waste water in blue and green spaces.

3. That an offer was made by M/s Max Insurance to GMDA to develop one pond under CSR initiatives. The GMDA also provided its consent to develop Silokara pond to M/s Max Insurance. The correspondence between GMDA and M/s Max Insurance is annexed as **Annexure-R-4/1**. However, M/s Max Insurance did not start the work in time due to its internal administrative reasons. Thereafter, GMDA started the work of restoration of this waterbody.
4. That GMDA started cleaning the area and restoration of the of existing waterbody. GMDA has executed primary works at the site as per site requirement e.g. digging of pond, installation of pipeline of tertiary treated water for waterbody and green space, cleaning of area for development of green space. The treated water supply is in operation. Footpath along waterbody has been made. The fencing work is in progress. The work of plantation leaving footpath for walking will be completed in the monsoon season. The footpaths will

be remained *kachcha* in the green space. Dense plantation will be carried out with local species.

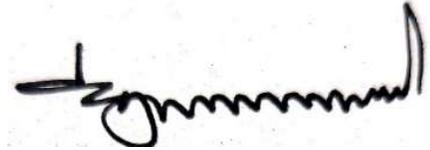
5. That waterbody has been developed in an area of 80 m x 30 m = 2400 Sqm having depth of around 7.5 m has been completed. The pondage capacity of the waterbody is 18000 KL of water. Rest area has been kept for development of green space for utilisation by nearby residents. The progress report submitted by GMDA to HSVP is annexed as **Annexure-R-4/2**.
6. That as far as exploration of use of solar powered panels on floating devices is concerned, there is no scope of such floating panels at site. GMDA is exploring this activity in tanks of water treatment plants of GMDA located at Chandu.
7. That it is also submitted that fish and other aquatic flora and fauna are automatically developed in the waterbodies if continuous water supply is ensured. The GMDA will ensure continuous water supply of tertiary treated waste water in the waterbody and maintain the waterbody and green area through Rotary Club, Gurugram. Rotary Club will install solar lights along footpath, sitting benches, open gym items, dustbins etc for green space users. The correspondence between GMDA and Rotary Club is annexed as **Annexure-R-4/3**.
8. That GMDA has made some changes in the original plan of the HSVP as per technical requirement of site. Hon'ble

Tribunal is prayed to accept the changes made by GMDA due to technical feasibility.

9. That in view submissions made herein above, it is submitted that answering respondent took sincere efforts to restore the water body in question within time granted by this Hon'ble Tribunal.

PRAYER

It is, therefore, respectfully prayed that considering the progress report made by Gurugram Metropolitan Development Authority (GMDA), the present execution application may kindly be disposed off in the interest of justice.



Dated: 30.04.2024
Place: Gurugram

(Subhash Chander Yadav IFS)
Addl. CEO (Urban Environment), GMDA
For and on behalf of CEO, GMDA
Respondent No.4

Date: 5th June 2023

To,

Subhash Yadav, IFS
Additional CEO
Urban Environment, GMDA
Gurugram

Subject: Allocation of Pond Site at Silokehra Village, Gurugram to Max Life Insurance for undertaking Pond Construction and Rejuvenation work under CSR

Dear Sir,

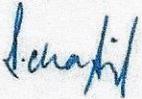
This is with reference to the general MoU signed between GMDA and Max Life Insurance for undertaking environment conservation activities in Gurugram.

In this regard, Max Life will be taking up the suggested pond at Silokhera village in Gurugram post site visit and required due-diligence under its corporate social responsibility in FY 23-24.

We request you to please accord formal approval on the same and ensure that the aforesaid site is not allocated to any other organization without information to Max Life Insurance.

As always, look forward to your continued support and co-operation for making this partnership and association a huge success.

Warm regards,



Richa Singh
Vice President – HR
Max Life Insurance



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

Office of Additional CEO, Urban Environment

Tau Devi Lal Botanical Garden, Sector-52, Gurugram-122003 Haryana; Email: dfo.gmda@gov.in

No. 223-24

Dated:05.06.2023

To

Ms. Richa Singh
Vice-President-HR
Max Life Insurance Ltd.
Gurugram

Sub: Allocation of pond for rejuvenation in village Silokara under CSR
Ref: Your letter Dated 05.06.2023

With reference to the subject cited above, considering your request for development of waterbody/pond in village Silokara under CSR, permission is hereby granted for execution of work of development of waterbody subject to following conditions:

1. The ownership of land will remain with HSVP.
2. You will carry out development of waterbody as per approved plan.
3. The components of waterbody development may include following components:
 - a. Survey and demarcation of waterbody as per revenue records
 - b. Removal of malba or C&D waste, if any
 - c. Creation of shape of waterbody by earth work
 - d. Fencing with toe wall
 - e. Shaping and beautification
 - f. Plantation and landscaping
 - g. Creation of footpath along boundary for public use

It is also advised that the earth work related to digging of pond must be completed before monsoon season

[Subhash Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

Copy to following for kind information:

1. Executive Engineer, Division-VI, HSVP, Gurugram in reference to letter No. 30122 Dated 19.04.2023

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**

Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

No. 90

Dated:29.04.2024

To

The Administrator

Haryana Shahri Vikas Pradhikaran

Gurugram

Sub: Progress Report of Silokara Pond (Gurugram) in reference to MA No. 29/2024; EA No. 10/2024 in OA No. 391 of 2022 titled Brigadier Paramjit Singh & Ors Vs State of Haryana & Ors

With reference to the subject cited above, please find attached the Progress Report made in the development of Silokara Pond in the matter of MA No. 29/2024; EA No. 10/2024 in OA No. 391 of 2022 titled Brigadier Paramjit Singh & Ors Vs State of Haryana & Ors for your kind perusal and necessary action please.

Enclosed: As above

[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**

Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

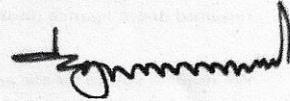
PROGRESS REPORT – DEVELOPMENT OF SILOKARA POND

GMDA carried out demarcation of pond area land. Meanwhile offer was made by M/s Max Insurance to develop it under CSR initiatives. The correspondence made between M/s Max Insurance and GMDA is annexed as **Annexure-I**. M/s Max Insurance could not start the work in time due to their internal administrative reasons. After that GMDA started the work of cleaning the area and restoration of the of existing waterbody. GMDA has executed primary works at the site as per site requirement. GMDA has made some changes in the original plan developed by HSVP as per technical requirement of the site. The work of development of waterbody has been completed. The treated water pipeline has been installed for continuous supply water to the waterbody and the green area. The treated water supply waterbody and green area has been started. Footpath along waterbody has been made. The area of waterbody is 80 m x 30 m = 2400 sqm. The average depth of waterbody is 7.5 m having water holding capacity of 18000 KL. The fencing work is in progress. The photos of execution of work at site are annexed as **Annexure-II**. The waterbody will help in recharging the ground water with the continuous supply of treated waste water.

The work of plantation leaving footpath for walking will be completed in the rainy season by GMDA. The footpaths will be remained kachcha in the green space. Dense plantation will be carried out with local species.

As far as exploration of use of solar powered panels on floating devices is concerned (as mentioned in the order dated April 08, 2024 passed by Hon'ble Tribunal), there is no scope of such floating panels at site. GMDA is exploring this activity in tanks of water treatment plants of GMDA located at Chandu.

It is also submitted for kind information that fish and other aquatic flora and fauna automatic develop in the waterbodies if continuous water supply is ensured. GMDA will ensure continuous water supply of tertiary treated waste water in the waterbody and maintain the waterbody and green area through Rotary Club, Gurugram. Rotary Club will install solar lights along footpath, sitting benches, open gym items, dustbins etc. The correspondence between GMDA and Rotary Club is annexed as **Annexure-III**.



[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
For CEO, GMDA

Annexure -I

Date: 5th June 2023

To,

Subhash Yadav, IFS
Additional CEO
Urban Environment, GMDA
Gurugram

Subject: Allocation of Pond Site at Silokhera Village, Gurugram to Max Life Insurance for undertaking Pond Construction and Rejuvenation work under CSR

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In this regard, Max Life will be taking up the suggested pond at Silokhera village in Gurugram post site visit and required due-diligence under its corporate social responsibility in FY 23-24.

We request you to please accord formal approval on the same and ensure that the aforesaid site is not allocated to any other organization without information to Max Life Insurance.

As always, look forward to your continued support and co-operation for making this partnership and association a huge success.

Warm regards,

A handwritten signature in blue ink, appearing to read "Richa Singh".

Richa Singh
Vice President – HR
Max Life Insurance



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY
Office of Additional CEO, Urban Environment

Tau Devi Lal Botanical Garden, Sector-52, Gurugram-122003 Haryana; Email: dfo.gmda@gov.in

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 - c. Creation of shape of waterbody by earth work
 - d. Fencing with toe wall
 - e. Shaping and beautification
 - f. Plantation and landscaping
 - g. Creation of footpath along boundary for public use

It is also advised that the earth work related to digging of pond must be completed before monsoon season

[Subhash Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

Copy to following for kind information:

1. Executive Engineer, Division-VI, HSVP, Gurugram in reference to letter No. 30122 Dated 19.04.2023

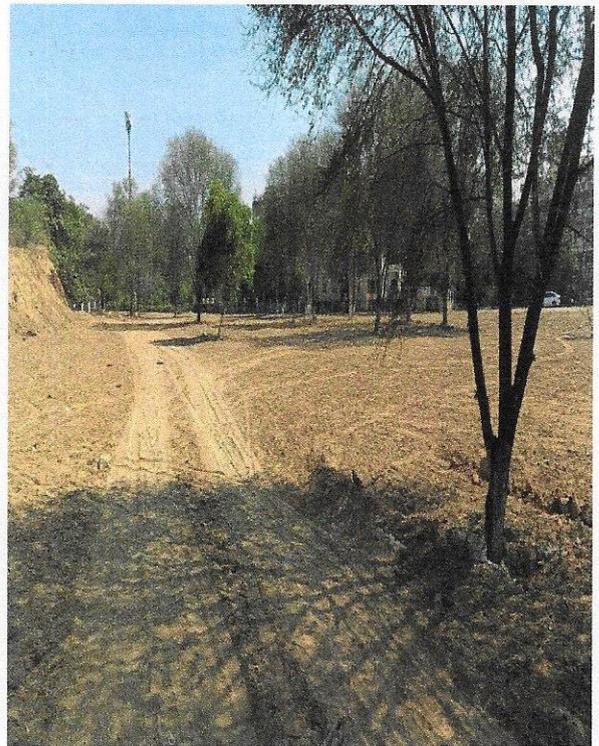
Received
[Signature]
5/6/2023

Surface Dressing at Silokhra Pond

Before



After

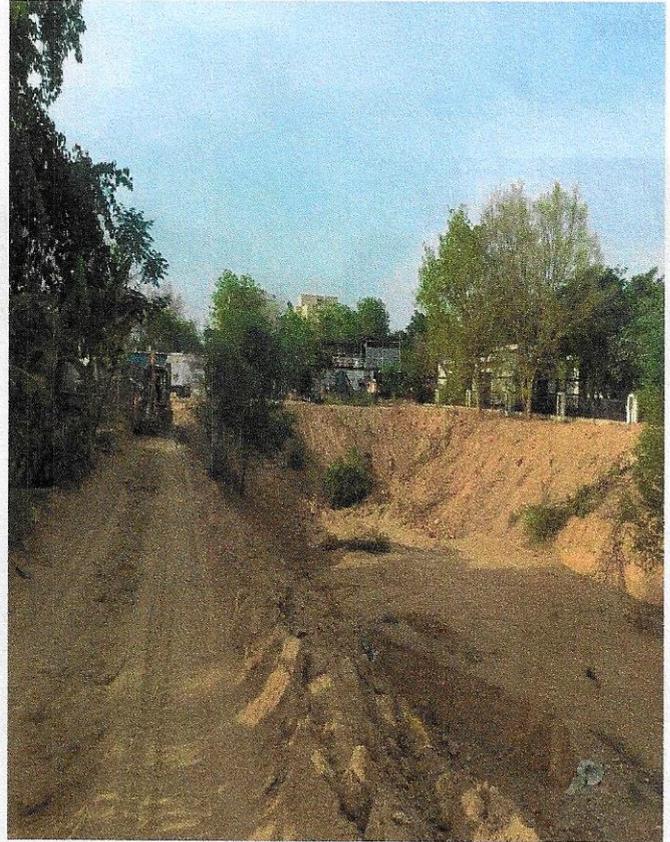


Digging at Silokhra Pond

Before



After

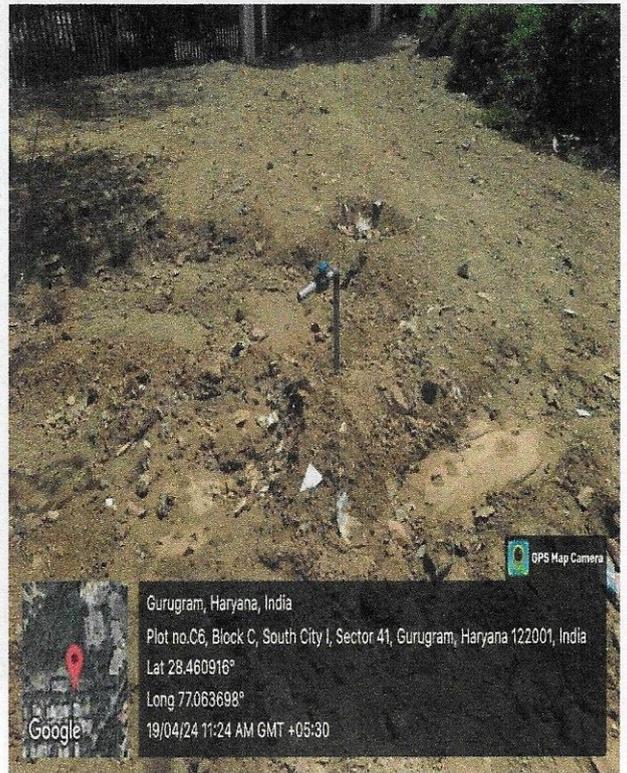


Installation of STP treated line

Before



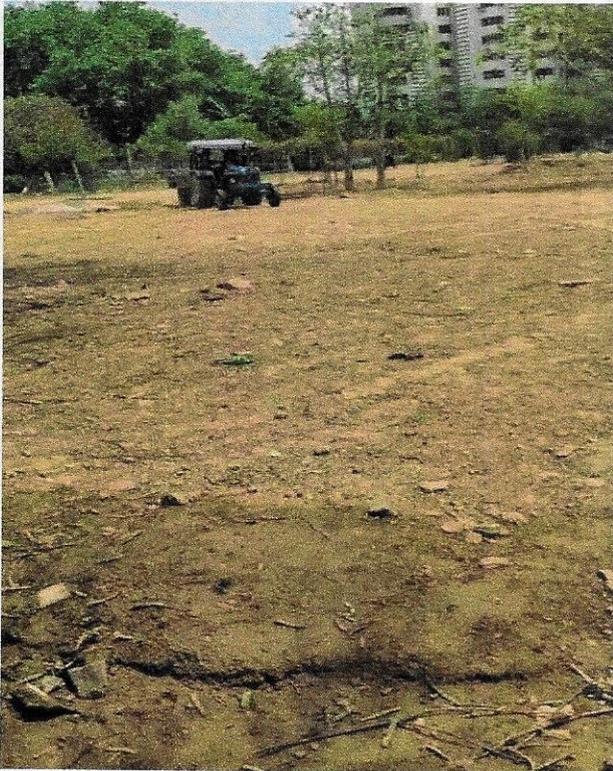
After



Gurugram, Haryana, India
Plot no.C6, Block C, South City I, Sector 41, Gurugram, Haryana 122001, India
Lat 28.460916°
Long 77.063698°
19/04/24 11:24 AM GMT +05:30

Fencing work at Silokhra Pond

Before

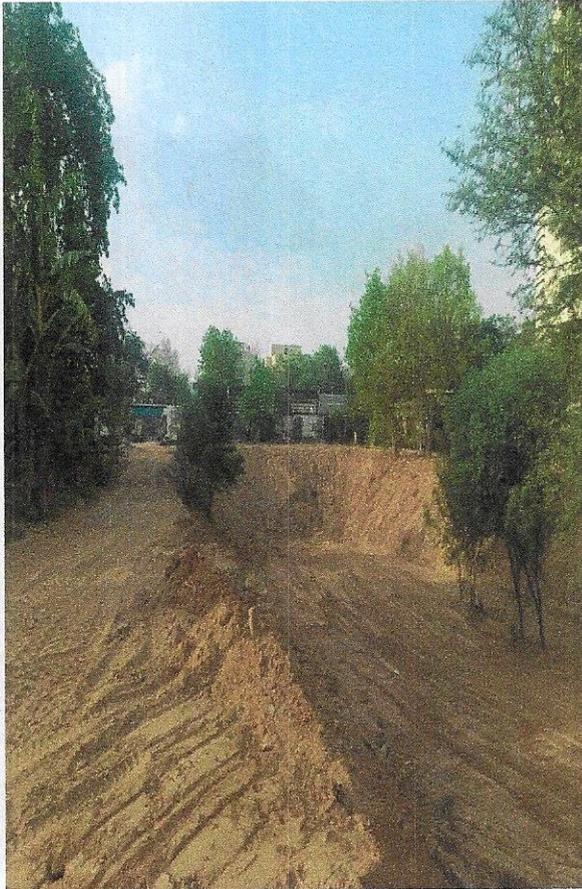


After

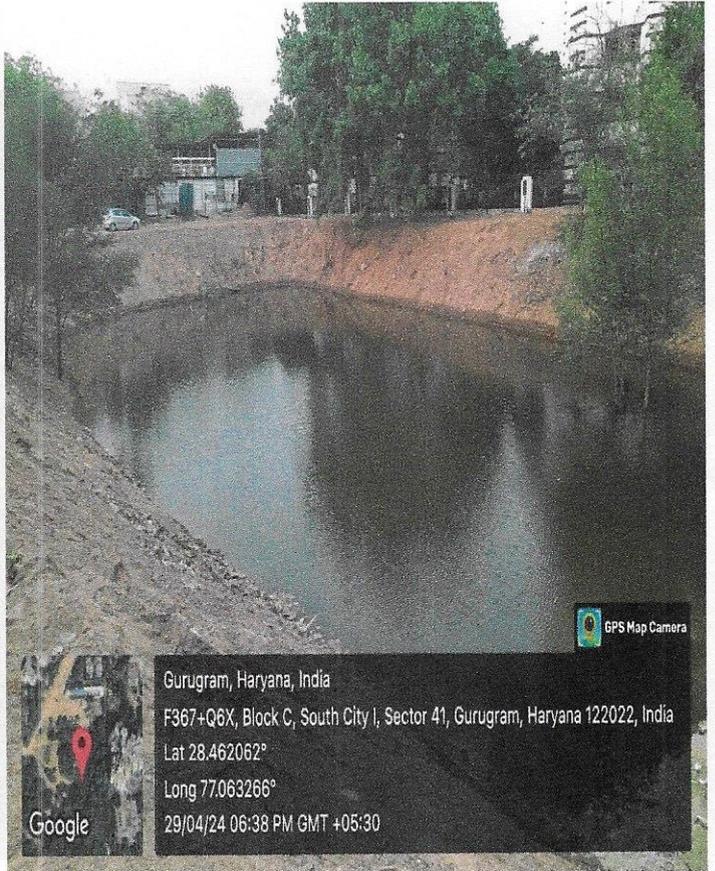


Water Supply

Before



After



Gurugram, Haryana, India
F367+Q6X, Block C, South City I, Sector 41, Gurugram, Haryana 122022, India
Lat 28.462062°
Long 77.063266°
29/04/24 06:38 PM GMT +05:30

Google

GPS Map Camera



Rotary



ROTARY CLUB OF GURGAON CENTRAL

RI Distt. 3011 | Club ID : 225532

Rtn. Gordon R. McNally
R.I. President

Rtn. Jeetender Gupta
Distt. Governor

Rtn. Vivek Duggal
Asstt. Governor (Zone-25)

Rtn. Subhash Verma
Chartered President
9810085440

Rtn. B. D. Pahuja
Chartered Secretary
9810532659

Rtn. Sanjeev Aggarwal
Treasurer
9818612393

Chief Mentor
PDG Rtn. Dr. Sushil Khurana
9810056308

President Elect
Rtn. Dinesh Aggarwal
9810003002

Vice President
Rtn. K. S. Yadav
9810010305

Jt. Secretary
Rtn. Munish Khullar
9810667799

Sergeant at Arms
Rtn. Jugan Verma
9810636979

Director Projects
Rtn. Dr. Prem Rana
9810131406

Director Legal Services
Rtn. Naresh Yadav
9811542401

Director
Rtn. Ajay Sanwalka
9911405413

Director
Rtn. Pawan Kumar Jindal
9811116284

Director
Rtn. J. S. Saroha
9810137553

Director
Rtn. Satish Singla
9899850458

Director
Rtn. Rakesh Jain
9810011225

Director
Rtn. Ved Gulati
9810144299

To, 19th Oct 2023
Mr Subhash Yadav IFS
Addl. Chief Executive Officer
Urban Development
Gurgaon
Haryana

Dear Subhash Yadav Sir,
Thanks for all the curtesy extended to me & to my colleagues during our third meeting held on 17 Sep 2023, in order to explore possibilities of our getting associated with GMDA.
You are well aware about the Rotary as an International Organisation, its charter, its Style of Management and unique charter. Under the banner of Rotary we have been executing many prestigious projects including Rotary Blood Centre at Kadipur Gurugram under an MOU with MCG, which presently is functioning successfully and is probably the number one in the state of Haryana.

We the Rotarians of "Rotary Club of Gurgaon Central" in our Zeal to execute similar projects which shall be beneficial to the society look forward getting associated with you.

In synergy with the objectives of GMDA and the Rotary about Water conservation & its judicious usage, creating of water Bodies, Pollution and environment control, we held in-depth discussions with you in your office chamber and identified some of the Areas where we could work jointly.

Accordingly, we visited few of the potential sites along with your ground Technical staff. We could see certain works have already been executed by GMDA while few additional works are under planning & execution. After due analysis, we consider that we Rotarians (Rotary club of Gurgaon Central & our Associates) shall be too happy & willing to get associated in the development of



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approx. 5 acres of land in the vicinity of Salokra Village next to a temple, where work by GMDA is to commence for creating a large Water body with some built in attractions to keep the place alive and self-sustaining.

Sir, are ready to take on any responsibility on immediate basis & request you to kindly guide us further on our moving forward. During the course of our interaction it was mentioned by you that the deptt will take on the excavation and the provisioning of adequate water supply / charging of the water body while we should be able to handle the other connected jobs.

With our dep Rotary regards and assuring our most prompt attention at all times,

We remain, Your sincerely


Subhash Verma.
(Charter President)

With Compliments from :

Dr PS Rana
(Director)

KS Yadav
(Vice President)

BD Pahuja
(Gen Secy)

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**

Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

No. 1240-42

Dated: 02.11.2023

To

Sh. Subhash Verma
Charter President
Rotary Club of Gurgaon Central
8, Dakshin Marg, DLF Phase-II
Gurugram-122002 (Haryana)

Subject: Restoration of Silokara Pond
Ref: your office letter dated 19.10.2023

With reference to the subject cited above, consent is hereby granted for restoration of Silokara Pond. You are requested to submit your plan of the area. The draft map prepared by HSVP is also shared with you for reference. You may submit the action plan accordingly.

Enclosed: As stated above

[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

Copy to following for providing all the necessary support:

1. MGP, UED, GMDA
2. Manager, UED, GMDA

313²¹

ANNEXURE-R-4/3

Rotary   CREATE HOPE
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ROTARY CLUB OF GURGAON CENTRAL

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In synergy with the objectives of GMDA and the Rotary about Water conservation & its judicious usage, creating of water Bodies, Pollution and environment control, we held in-depth discussions with you in your office chamber and identified some of the Areas where we could work jointly.

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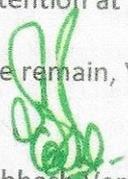
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Subject: Restoration of Silokara Pond
Ref: your office letter dated 19.10.2023

With reference to the subject cited above, consent is hereby granted for restoration of Silokara Pond. You are requested to submit your plan of the area. The draft map prepared by HSVP is also shared with you for reference. You may submit the action plan accordingly.

Enclosed: As stated above

[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

Copy to following for providing all the necessary support:

1. MGP, UED, GMDA
2. Manager, UED, GMDA